

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BENGALURU**

**ORIGINAL APPLICATION NO.170/000057/2018**

**DATED THIS THE 20<sup>TH</sup> DAY OF NOVEMBER, 2018**

**HON'BLE DR.K.B.SURESH** ...**MEMBER(J)**  
**HON'BLE SHRI DINESH SHARMA** ...**MEMBER(A)**

Smt C.S. Suma,  
Aged about 37 years,  
W/o Sri Sashidhar,  
Working as Junior Clerk,  
O/o Sr. Section Engineer (Works),  
S.W. Railway, Bangalore.  
R/o # 1143, 4<sup>th</sup> Main, 4<sup>th</sup> Cross,  
Vijayanagar, Bangalore-560040.

...Applicant

(By Advocate Shri K. Shivakumar)

Vs.

1. Union of India  
Rep. by General Manager,  
South Western Railway,  
Hubli.
2. Senior Divisional Personnel Officer,  
S.W. Railway,  
Bangalore. ...Respondents

(By Standing Counsel Shri J. Bhasker Reddy for Respondents)

**O R D E R (ORAL)**

**HON'BLE DR.K.B.SURESH** ...**MEMBER(J)**

Shri J.Bhaskar Reddy submits that the comparison shown by the applicant may not be very relevant now as they are taking steps to correct the

illegal grant of increments to others. We record this. But then, other benefits seems to have been given to the applicant. Unless she qualifies the typing test, she is not eligible for increment. That being so, applicant's OA will not lie because other eligible benefits have been given to her. Therefore, we dispose off this matter but with liberty.

2. At this point of time, learned counsel for the applicant mentions that MACP had been given 6 months later. The respondents may look into this also and pass a comprehensive order.
3. OA disposed off with the above directions. No order as to costs.

(DINESH SHARMA)  
MEMBER(A)

(DR.K.B.SURESH)  
MEMBER(J)

vmr

**Annexures referred to by the Applicant in OA No.170/00057/2018**

1. Annexure A1 : Copy of representation dated 9.3.2017.
2. Annexure A2 : Copy of Notification dated 11.9.2017.
3. Annexure A3 : Copy of Memorandum dated 3.11.2017.
4. Annexure A4 : Copy of Notification dated 20.9.2017.
5. Annexure A5 : Copy of letter of Sr. DEN dated 21.9.2017.
6. Annexure A6 : Copy of Office order dated 08.12.2017.
7. Annexure A7 : Copy of representation dated 16.10.2017.
8. Annexure A8 : Copy of representation dated 27.12.2017.
9. Annexure A9 : Copy of representation dated 5.1.2018.

**Annexures referred to by the respondents in the Reply**

1. Annexure R1 : Copy of Office order dated 8.6.2018
2. Annexure R2 : Copy of Railway Board's letter dated 29.4.1999  
ors.
3. Annexure R3 : Copy of letter dated 11.10.2011.
4. Annexure R4 : Copy of Order dated 23.2.2016 in  
OA.No.878/2015.

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